

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 795**

TO BE ANSWERED ON THE 7TH FEBRUARY, 2017/ MAGHA 18, 1938 (SAKA)

SHEELA BHIDE COMMITTEE

795. SHRI J.C. DIVAKAR REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has set up a Committee headed by retired IAS officer Sheela Bhide for apportioning the Assets and Liabilities as per the Andhra Pradesh Reorganisation Act and if so, the details thereof;

(b) whether the Committee has submitted its report and if so, the details of the recommendations made by the Committee;

(c) whether the Government has implemented all the recommendations made by the said Committee; and

(d) if so, the details thereof and if not, the reasons therefor along with the time by which all the recommendations are likely to be implemented?

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (d): The erstwhile Government of Andhra Pradesh constituted Expert Committee under the Chairmanship of Mrs. Sheela Bhide for apportioning the Assets and Liabilities of the institutions listed under Schedule IX of the Andhra Pradesh Reorganisation (APR) Act, 2014, vide G.O. Rt. No. 223 dt. 30.5.2014. The Committee has submitted recommendations on division of Assets and Liabilities in respect of 61 institutions to the State Governments for implementation. The term of Mrs. Sheela Bhide Committee has been extended upto February, 2017.
